STATEMENT OF IMMOVABLE PROPERTY RETURN

(as on 31.12.2023)

continued of improve property for the year 2023 (a
Service : LAS/CIC
Name of Officer: Heeralal Samariya
Ministry Department/Offices Control Information

facing), Woods

Serilingampally Mandal, under GHMC, RR District, Telangana

Name of Officer: Heeral Ministry/Department/Off	ice: Central Informatio	Designation: Chief Information CSL No	nation Commis	sioner	Date of Birth: Present Pay:	14/09/196 Rs.2,50,0	
Name of District, Su Division, taluk & Villay or city in which property situated	ge property housing is lands and other buildings	acquirement including land	d	whose nam	by purchase, lease mortgage, inheritance gift or otherwise wit date of acquisition of	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(1) Plot No 248, Sy.No.403, Shaikpet (V) Hyderabad	502 sq.yds land purchased on 20/12/1994, completed house in the year 1998	Rs 19.17 lakhs for construction, land purchased on 20/12/94 completed house in 1998 cost of land & development (Rs 1,12,500/-)	Rs 20.03 lakhs (Approx)	Own Name	By purchase from Prashashan Nagar Cooperative Society	Nil	Permission of Govt. 1. G.O. Rt. No.1578, GA(SC.X Dept. Dt 20.03.1995 2. G.OMs.No.539, GA (SC.X Dept. dt 04.12.1998
(2) Plot No. 174, Sri Gopal Nagar, Part-B, aipur (Rajasthan)	450 sq.yds land purchased on 16.01.2002	Rs. 7,53,280/-	Rs 7.53 lakhs (Approx)	Own Name	Purchased from Shri Satya Narain Sharma	Nil	Permission of Govt. Memo No 166/SC/2002-2, GS (SC.X)Dept, Dt 24.05.2002
3) Plot No.15 at Cyber deadows Society, ondapur (V), erilingampally (M), angareddy District	completed House in	Cost of land and development Rs 8,92,875/-land purchased on 15.04.2006 completed house in the year 2009, cost of construction Rs. 42.00 lakhs	Rs.50.92 lakh	Own & Wife (Joint name)	Purchased from Cyber Meadows Society	Rs.4.5 lakh per annum from rent	Permission of Govt 1.No.931/SC.X.06, GA(SC.X) Dept dt. 16/5/06 2. No.2346 /SC / X/ A3 /2006-2 GA(SC.X), Dept Dt 11/12/06 3.287/SC.X.A3/2010-1 GA(SC.X) Dept Dt.29/9/10
.51(pt), situated at dinaguda Village,	Villa No.18 (East	Rs.1,00,00,000/- acquired from M/s Vessella Woods Developers on 15.2.21	Ke I more	Own & Wife (Joint name)	Purchased from M/s Vessella Woods Developers	Rs 7.2 lakhs per annum	Duly informed

STATEMENT OF IMMOVABLE PROPERTY RETURN

Service : IAS/CIC Name of Officer: Heerali	property for the year 2023 of Samariya ce: Central Information	Designation: Chief Informs	tion Commission	ner		14/09/1960 Rs.2,50,000/-	
Name of District, Sul Division, taluk & Villag or city in which property i situated	Name & details of property housing.	Cost of construction/ acquirement including land in case of house and year when purchased	Present value	If not in own State, in whose name held & his/her relationship with the Govt. Servant	by purchase, lease", mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(5) Nîlay Kunj, Jaipur, Rajasthan 64 (Corner)	326.16 Sq Meter	Rs.1,04,16,020	Rs.1,04,16,020	Own Name	Jaipur Development Authority	Nil	Duly informed
(6) L-11, Rajdhani Metropolis Scheme of Renewal, Village, Jaipur: Area 470 Sq Yards, .No.192 dated 23-1-14	470 Sq Yards	<u>.</u>	<u>.</u>	Own Name	Inherited from my father Late Shri Nathi Lal		Duly informed
7) L-10, Rajdhani letropolis Scheme of enewal, Village, Jaipur: rea 514.62 Sq Yards, No.193 dated 23-1-14	514.62 Sq Yards		\	Own Name	Inherited from my father Late Shri Nathi Lal	Nil	Duly informed

Signature: Designation: Chief Information Commissioner Central Information Commission 24-01-2024

Date: 24-01-202